

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	PARTHA ROY VS DHANVRIDHI COMMERCIAL PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. K. C. Garg, Adv.] for OC

Mr. S. Agarwal, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter **on 09.09.2024.**

(Anamitra Pal)

Court Officer